GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.3694
TO BE ANSWERED ON 09.08.2017

RENEWAL OF PASSPORTS WITH 20 YEARS VALIDITY

3694. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a)   whether the Government has made any changes in regulations for the renewal of passport for those young citizens who are renewing their passports first time after expiry of their passport issued with a validity of 20 years;

(b)   if so, the details thereof;

(c)   if not, whether the Government has any data of those young citizens who renewed their passports after the expiry of 20 years; and

(d)   the number of applications still pending for renewal of passports of young citizens holding old passports with a validity of 20 years?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M.J. AKBAR)

(a) & (b)   The Government has not made any changes in regulations for the renewal of passport for those young citizens who are renewing their passports first time after expiry of their passport issued with a validity of 20 years. The practice of issuing passports with 20 years validity to all citizens was discontinued from 27.04.2000.

(c)   4236 young citizens in the age group of 18 to 25 years (the age has been taken as on the date of reissue of their passports), who had previously held passports of validity of 20 years, have since renewed their passports.

(d)   There were 13 applications of young citizens in the age group of 18 to 25 years, who had previously held passports of validity of 20 years, pending for renewal as on 7 August, 2017.

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